

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

RAJYA SABHA

**STARRED QUESTION NO. *41
TO BE ANSWERED ON DECEMBER 13, 2018**

SPVs FOR DEVELOPMENT OF SMART CITIES

No. *41 SHRI RANJIB BISWAL:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that the first twenty smart cities would be ready only by 2021;
- (b) if so, the details thereof along with the names of those cities which have been taken up for development;
- (c) the total amount spent, so far, on various works in those cities, City-wise and State-wise;
- (d) whether Government has asked State Governments to form Special Purpose Vehicles (SPVs), as implementing agencies, for all these cities; and
- (e) if so, the details thereof and the names of States/cities where SPVs have been formed?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a) to (e) : A statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA STARRED QUESTION NO. *41 FOR 13.12.2018 REGARDING SPVs FOR DEVELOPMENT OF SMART CITIES.

(a) to (c): The first twenty Smart Cities were selected in Round 1 in January 2016. The implementation plan is given by the Smart Cities in their Smart City Proposals. The timeline for completion of projects for cities of Round 1 is upto 2020-21. The names of the first twenty cities selected under the Smart Cities Mission, funds released to them, funds utilized by them and progress of projects in these cities are at Annexure.

(d) & (e): The implementation of the Smart Cities Mission is being done by a city level Special Purpose Vehicle (SPV) created for the purpose. The SPV is incorporated under the Companies' Act, 2013 with the State and the Urban Local Body (ULB) having a shareholding of 50:50. The SPV plans, appraises, approves, releases funds, implements and monitors the Smart City development projects. All the 100 cities selected for development as Smart cities, including the first twenty selected in Round 1, have incorporated SPVs.

Annexure

Annexure referred to in reply of Rajya Sabha Starred Question No.41 for 13.12.2018
by Shri Ranjib Biswal regarding SPVs for development of smart cities

**State-wise details of funds released and funds utilised by the first twenty cities
selected under Smart Cities Mission (SCM)**

(in Rs. Crore)

State (1)	Name of City (2)	Total funds released under SCM (3)	Funds utilized as against release in Column 3 (as on Nov 1, 2018) (4)	Value of projects tendered through all sources* (5)	Value of projects grounded/ completed through all sources (as against Column 5) (6)
Andhra Pradesh	Vishakhapatnam	291	221.83	1283.94	982.17
	Kakinada	196	194.63	1292.26	802.13
Assam	Guwahati	196	3.38	538.25	25.03
Delhi	NDMC	196	50.36	1115.65	1075.58
Gujarat	Ahmedabad	196	187.92	2456.09	2414.59
	Surat	291	290.75	3658.56	2964.79
Karnataka	Belagavi	196	14.72	1335.01	1093.1
	Davanagere	196	21.9	1377.23	967.02
Kerala	Kochi	196	4.58	526.73	127.33
Madhya Pradesh	Bhopal	289	196	6071.7	2958.7
	Indore	196	190.62	6129.49	3044.24
	Jabalpur	196	109.61	1065.89	883.67
Maharashtra	Solapur	196	27.81	1832.6	60.07
	Pune	196	83.21	4303.36	1554.2
Odisha	Bhubaneswar	196	162.46	4082.83	2823.72
Punjab	Ludhiana	196	12.45	303.19	112.55
Rajasthan	Jaipur	196	63.25	1449.84	1067.04
	Udaipur	196	28.86	1309.5	990.18
Tamil Nadu	Coimbatore	196	150.27	1048.8	986.66
	Chennai	196	142.63	725.05	357.64
	Total	4,203	2,157.24	41,905.97	25,290.41

*Projects in convergence with other Schemes/programmes of Government of India/respective State Government/Urban Local Body or externally funded including those under Public Private Partnership (PPP)